

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 6th February, 2023

NO. LJ (B) 4/2018/254 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as the Static Surveillance Team in connection with the forthcoming Election to the Member of Legislative Assembly, 2023.

SLN O.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Ialambok Marbaniang, SDO, T/C, O/o Executive Engineer, PHE, Sewage and Drainage Division, Shillong.	Sub-Divisional Officer (Civil) Sohra.	SDO (Civil) Sohra.
2.	Shri Ehbok Singh Nongsteng, Asth. Research Officer, Chief Engineer PWD Roads, Shillong.		
3.	Shri Rudolph Brandonne Nongkhlaw, Horticulture Development Officer, O/o The Director of Horticulture, Shillong.		
4.	Shri Apbor Kharkongor, Assistant Geologist, O/o Director of Mineral Resources.		
5.	Shri Relingstar Rynjah, Assistant Engineer, PHE, O/o Chief Engineer, PHE Department.		
6.	Shri Marbiangki Passah, Asst Executive Engineer, EE PWD Roads, Mawsynram Division.		
7.	Shri John Buam, Assistant Manager, Basin, Laitkroh C&RD Block.		
8.	Smti Muneesdha D. Shira, District Social Welfare Officer, O/o Director of Social Welfare, Lower Lachumiere, Shillong.		

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(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (Civil) Sohra for information with reference to letter No. SSD/EL.14/2022/11, dt. 30.1.2023.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.